

**Radio station at Adilabad,
Andhra Pradesh**

*616. SHRI G. NARSIMHA REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) is it a fact that Government have approved and sanctioned to start one Radio Broadcasting Station at Adilabad in Andhra Pradesh and

(b) if so, when the work is going to start and by what time it is going to be completed ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : (a) and (b) : The approved Sixth Plan (1980—85) of AIR includes a provision to set up a local radio station at Adilabad which is expected to be completed during the current Plan period.

Merger of Industrial Units

*497. SHRI JYOTIRMOY BOSU : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to lay a statement showing :

(a) how many mergers of industrial units have taken place with the consent of Government during the last 5 years ; and

(b) particulars of each of these mergers ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) : (a) 26 mergers of industrial units have taken place with the consent of Central Government (Sec. 23(2) of the MRTP Act) during the last 5 years.

(b) A statement is laid on the Table of the House. [Placed in Library Sec. No. LT-225 /81]

**Promotional Prospects of
Producers**

5672. SHRI DIGAMBER SINGH :
SHRI KRISHNA CHANDRA PANDEY

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 7725 on the 12th August, 1980 regarding Rules regarding promotion for Staff Artists of AIR, and state ;

(a) what steps Government have taken to improve the promotional prospects of Producers ; and

(b) is it a fact that the programme executives who are junior to producers and also working in a junior grade are pressing Information and Broadcasting Minister for their promotion ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN M. JOSHI) : (a) : The Cadre Review Committee for Programme Staff appointed by the Government has, *inter-alia*, made certain recommendations for improving the promotional prospects of Producers of All India Radio which are under active consideration of Government;

(b) There is no *inter-se* seniority fixed between Programme Executives and Producers as the former are regular Government servants and the latter are contractual employees.

The Programme Executives have represented for their promotion to the next higher grade (Assistant Station Directors).

Applicability of Industrial disputes act to Dandakaranya Project

5673. SHRI A.G DAS : Will the Minister of SUPPLY AND